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BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 200 OF 2014

IN THE MATTER OF: -

M.C. MEHTA

...APPLICANT

VERSUS

UNION OF INDIA & ORS.

...RESPONDENTS

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Place :NEW DELHI

Date:21.04.2026

Filed By:

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**BEFORE THE NATIONAL GREEN TRIBUNAL
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ORIGINAL APPLICATION NO. 200 OF 2014**

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M.C. MEHTA

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**COMPLIANCE REPORT ON BEHALF OF THE STATE OF
JHARKHAND IN COMPLIANCE TO ORDER DATED 29.01.2026 OF
THIS HON'BLE TRIBUNAL IN OA NO. 200 OF 2014; M.C. MEHTA VS
UNION OF INDIA & ORS:**

MOST RESPECTFULLY SHOWETH:

1. That the present Original Application No. 200 of 2014, *M.C. Mehta vs Union of India & Ors.*, pertains to issues relating to the prevention, control, and remediation of pollution in the River Ganga and its tributaries.
2. That the present report is being filed in compliance with the order dated 29.01.2026, vide which this Hon'ble Tribunal was pleased to direct the answering respondent to file the status of performance of STP in the concerned Districts and the timeline to set up the sewerage network for channelizing the sewage to these STPs.
3. That in compliance of order dated 29.01.2026 passed in Original Application No. 200 of 2014, *M.C. Mehta vs Union of India & Ors.*, the State of

Jharkhand hereby submits the Compliance report in pursuance to the directions issued by this Hon'ble Tribunal.

4. That in compliance with the directions of the Hon'ble Tribunal, the answering respondent hereby submits the updated status of implementation of the directions issued by the Hon'ble Tribunal vide order dated 29.01.2025, relating to the status of performance of STP in the concerned Districts and the timeline to set up the sewerage network for channelizing the sewage to these STPs.

A true copy of the status report dated 20.04.2026 is herein annexed and marked as **ANNEXURE R-1 [Pg. 3 to. 6]**.

5. That any non-compliance of order passed by this Hon'ble Tribunal by the answering respondent is neither intentional nor within the control of the answering respondent herein.
6. That, in view of the above, it is most respectfully prayed that this Hon'ble Tribunal may kindly pass such order(s) as may be deemed fit and proper based on the facts and circumstances of the case.

Place :NEW DELHI
Date:21.04.2026

Filed By:



Kumar Anurag Singh
Advocate for the State of Jharkhand

ANNEXURE-R-1

Govt. of Jharkhand
Urban Development & Housing Department
State Urban Development Agency

From,

Atul Kumar
Dy. Director,
SMCG, Jharkhand.

To,

Ms. Namita Kumari,
Joint Secretary,
Department of Forest, Environment and Climate Change (DoFE&CC),
Ranchi, Jharkhand.

Ranchi/Date... 20/04/2026

Sub: Regarding compliance to the NGT O.A. No. 200/2024 – M.C. Mehta Vs Union of India & Ors.
Ref: (i) DoFE&CC, GOJ Letter no. 946 Dated 12.03.2026, and
(ii) Hon'ble NGT O.A. No. 200/2024 order dated 29.01.2026.
(iii) JUIDCO Ltd. Letter No. 1594 & 1597 Dated 17.04.2026 and

Dear Ma'am,

As directed in reference to the above-mentioned subject and cited order dated 29.01.2026 passed by the Hon'ble NGT (Principal Bench), New Delhi in the matter of O.A. No. 200/2014 (M.C. Mehta Vs. Union of India & Ors.) related to prevention, control and abatement of pollution of river Ganga and its tributaries. In the above matter it was cited in para 14 of the order dated 29.01.2026 that "In the meanwhile, State of Jharkhand is directed to file the status of performance of STP in the concerned Districts and the timeline to set up the sewage network for channelizing the sewage to these STPs". The following input may for kind consideration;

River Name	District Name	Name of Urban Local Body (ULB)	Performance of STP and the timeline to set up the sewage network for channelizing the sewage to these STPs
Ganga	Sahibganj District	Sahibganj Nagar Parishad	<ul style="list-style-type: none"> Estimated sewage generation per day is 7.46 MLD. Two STPs funded by NMCG with the cumulative capacity of 12MLD (5MLD and 7MLD) is operational from September 2019. The household connections done is 12651 out of targeted 25915 which is expected to be completed by year 2028. Total Sewage network 54km. The utilization capacity of STPs in the month of March recorded as 35% for STP Plant (5 MLD) and 63% for STP Plant (7 MLD). Reason for less utilization of plant capacity are due to the non-availability of 24x7 water supply at 135 LPCD (litres per capita per day), which is essential to maintain adequate flow in the sewer lines, thus the utilization capacity of the existing STPs is reduced. The Water supply scheme (16 MLD) in Sahibganj is being implemented by DWSD, Jharkhand and presently under trail run. STPs are structurally be designed for 30-year to serve the city and ensures the plant can handle future sewage load without frequent major expansion.
		Rajmahal Nagar Panchayat	<ul style="list-style-type: none"> Estimated sewage generation per day is 1.90 MLD. One STP funded by NMCG with the capacity of 3.5 MLD is operational from March 2022. The household connections done is 4375. The utilization capacity of STP (3.5 MLD) in the month of March recorded as 30%. Reason for less utilization of plant capacity are due to the non-availability of 24x7 water supply at 135 LPCD (litres

River Name	District Name	Name of Urban Local Body (ULB)	Performance of STP and the timeline to set up the sewage network for channelizing the sewage to these STPs
			<p>per capita per day), which is essential to maintain adequate flow in the sewer lines, thus the utilization capacity of the existing STPs is reduced. The Water supply scheme (10 MLD) in Rajmahal is presently under-construction and targeted to be completed by March, 2027.</p> <ul style="list-style-type: none"> STPs are structurally be designed for 30-year to serve the city and ensures the plant can handle future sewage load without frequent major expansion.
Damodar (Tributary of Ganga)	Dhanbad District	Dhanbad Municipal Corporation	<ul style="list-style-type: none"> Estimated sewage generation per day is 98.35 MLD. Five STPs and I&D projects funded by NMCG with the cumulative capacity of 192 MLD (75MLD, 60MLD, 21MLD, 18MLD, 18MLD) is under-construction and targeted to be completed by year 2029. The project is proposed under the I&D and STP framework, where sewage will be diverted to STP through Interception & Diversion (I&D). Technical Sanction has been accorded for the Dhanbad Sewerage (Phase-II) Scheme, which involves the comprehensive development of the Sewerage Network in Dhanbad. Presently, the scheme is under process for Administrative Approval. Expected to be completed by year 2030.
	Bokaro District	Chas Municipal Corporation	<ul style="list-style-type: none"> Estimated sewage generation per day is 12.51 MLD. A Septage Management Plant funded by AMRUT with the capacity of 0.089 MLD is under-construction and targeted to be completed by December 2026. Under Septage Management project, the sewage is collected through suction machines from septic tanks.
		Phusro Nagar Parishad	<ul style="list-style-type: none"> Estimated sewage generation per day is 7.55 MLD. Two Sewage Treatment Plants (STPs) and Interception & Diversion (I&D) projects, funded by the NMCG, with the cumulative capacity of 14 MLD (4MLD and 10MLD) is operational from February 2026.
	Ramgarh District	Ramgarh Nagar Parishad	<ul style="list-style-type: none"> Estimated sewage generation per day is 10.48 MLD. Two STPs and I&D projects funded by NMCG with the cumulative capacity of 40 MLD (17MLD and 23MLD) is under-construction and targeted to be completed by June 2027. The project is proposed under the I&D and STP framework, where sewage will be diverted to STP through I&Ds.

For your kind consideration and further necessary action please.

Enclosure: A/a

Yours faithfully

(Atul Kumar)

Dy. Director, SUDA

Ranchi/Dated...20/04/2026

Memo no. SMCG/UDHD/NGT MoM/08/2021 (Part-1) 125

Copy To: - PPS to the Pr. Secretary, Urban Development and Housing Department (UD&HD), Jharkhand/
Director, State Urban Development Agency, UD&HD, Jharkhand for information.

Dy. Director, SUDA

JHARKHAND URBAN INFRASTRUCTURE DEVELOPMENT COMPANY (JUIDCO) LIMITED

(A Government of Jharkhand Undertaking)

JUIDCO Bhawan, Kutchery Chowk, Ranchi-834001

Ph no. - 0651-2243203, E-Mail Id- juidcolimited@gmail.com

CIN: U45200JH2013SGC001752,



No. JUIDCO/Sahibganj MWW/Monitoring/4095/2025/ 1597

Date: 17.04.2024

To,

The Deputy Director,
State Urban Development Authority (SUDA),
Ranchi, Jharkhand

Sub: माननीय NGT. नई दिल्ली वाद O.A. No. 200/2014 (M.C. Mehta Vs Union of India & Ors.) मामले मे दिनांक - 29.01.2026 के पारित आदेश के अनुपालन के संबंध मे।

Ref: Letter no. SMCG/UDHD/NGT-MOM/08/2021(Part-I)/119, dated 07.04.2026

Sir,

With reference to your above cited letter, the status of STP projects in Sahibganj, Dhanbad, Bokaro and Ramgarh is given the below table.


River Name	District Name	Name of Urban Local Body (ULB)	Performance of STP and the timeline to set up the sewage network for channelizing the sewage to these STPs
Ganga	Sahibganj District	Sahibganj Nagar Parishad	<ul style="list-style-type: none"> Estimated sewage generation per day is 7.46 MLD. Two STPs funded by NMCG with the cumulative capacity of 12 MLD (5MLD and 7MLD) is operational from September 2019. The household connections done is 12651 out of targeted 25915 which expected to be completed by 2028 Total Sewage network 54 KM. The utilization capacity of STPs in the month of March recorded as 35% for STP Plant (5 MLD) and 63% for STP Plant (7 MLD). Reason for less utilization of plant capacity are due to the non-availability of 24x7 water supply at 135 LPCD (litres per capita per day), which is essential to maintain adequate flow in the sewer lines, thus the utilization capacity of the existing STPs is reduced. The Water supply scheme (16 MLD) in Sahibganj is being implemented by DWSD, Jharkhand and presently under trial run. STPs are structurally be designed for 30-year to serve the city and ensures the plant can handle future sewage load without frequent major expansion.
		Rajmahal Nagar Panchayat	<ul style="list-style-type: none"> Estimated sewage generation per day is 1.90 MLD. One STP funded by NMCG with the capacity of 3.5 MLD is operational since March 2022. The household connections done is 4375 The utilization capacity of STP (3.5 MLD) in the month of March recorded as 30%. Reason for less utilization of plant capacity are due to the non-availability of 24x7 water supply at 135 LPCD (litres per capita per day), which is essential to maintain adequate flow in the sewer lines, thus the utilization capacity of the existing STPs is reduced. The Water supply scheme (10 MLD) in Rajmahal is

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River Name	District Name	Name of Urban Local Body (ULB)	Performance of STP and the timeline to set up the sewage network for channelizing the sewage to these STPs
			<p>presently under-construction and targeted to be completed by March, 2027</p> <ul style="list-style-type: none"> STPs are structurally be designed for 30-year of lifespan to serve the city and ensures the plant can handle future sewage load without frequent major expansion.
Damodar (Tributary of Ganga)	Dhanbad District	Dhanbad Municipal Corporation	<ul style="list-style-type: none"> Estimated sewage generation per day is 98.35 MLD. Five STPs and I&D projects funded by NMCG with the cumulative capacity of 192 MLD (75MLD, 60MLD, 21MLD, 18MLD, 18MLD) is under-construction and targeted to be completed by year 2029. The project is proposed under the I&D and STP framework, where sewage will be diverted to STP through I&Ds. Technical Sanction has been accorded for the Dhanbad Sewerage (Phase-II) Scheme, which involves the comprehensive development of the Sewerage Network in Dhanbad. The sanction is for an estimated amount of ₹2,200 Crore (approx.). Currently, the scheme is under process for Administrative Approval (AA) from the competent authority.
	Bokaro District	Chas Municipal Corporation	<ul style="list-style-type: none"> Estimated sewage generation per day is 12.51 MLD. A Septage Management Plant funded by AMRUT with the capacity of 0.089 MLD is under-construction. Under Septage Management project, the sewage is collected through suction machines from septic tanks. It is targeted to be completed by year 2026.
		Phusro Nagar Parishad	<ul style="list-style-type: none"> Estimated sewage generation per day is 7.55 MLD. Two Sewage Treatment Plants (STPs) and Interception & Diversion (I&D) projects, funded by the NMCG, with a cumulative capacity of 14 MLD (4 MLD and 10 MLD), have been made fully operational as of February 2026.
	Ramgarh District	Ramgarh Nagar Parishad	<ul style="list-style-type: none"> Estimated sewage generation per day is 10.48 MLD. Two STPs and I&D projects funded by NMCG with the cumulative capacity of 40 MLD (17MLD and 23MLD) is under-construction and targeted to be completed by June, 2027. The project is proposed under the I&D and STP framework, where The project is proposed under the I&D and STP framework, where sewage will be diverted to STP through I&Ds.

This is for your kind information please.

Yours faithfully,

 17/04/26

(B.K. Roy)

Project Director (Tech.)